

COMMITTEE ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE
HOUSE

(EIGHTH LOK SABHA)

SECOND REPORT

(Presented on 6.12.1985)

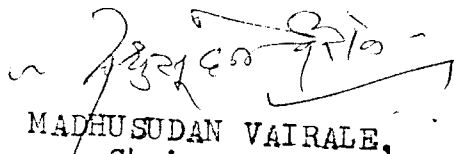
I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Second Report.

2. The Committee held a sitting on the 5th December, 1985.

3. The Committee considered applications for leave of absence from nine Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;

December 5, 1985
Agrahayana 1907 (Saka)


MADHUSUDAN VAIRALE,
Chairman,
Committee on Absence of Members
from the Sittings of the House.

APPENDIX

(Vide Para of the

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied for	Reasons	Period for which leave of absence recommended by the Committee	Remarks
1.	Shri Srikantha Datta Narasimharaja Wadiyar	7.8.85 to 29.8.85 = 23 days 90 days (Commencing 4th Session in November, 1985)	@ To assist local Income Tax Authorities Medical treatment in U.K.	7.8.85 to 29.8.85 = 23 days 18.11.85 to 20.12.85 = 33 days	
Total: 23+33=56 days.					
2.	Shri Channaiah Odeyar	23.7.85 to 14.8.85 = 23 days	*Study tour	23.7.85 to 9.8.85 = 18 days	Member attended on 12.8.85. On 10&11 Aug 85 there were no sittings of House.
3.	Shri Arvind Tulshiram Kamble	7.8.85 to 26.8.85 = 20 days	Death of Mother	7.8.85 to 26.8.85 = 20 days.	
4.	Shri Saleem I. Shervani	18.11.85 to 20.12.85 = 33 days	To attend U.N. meeting at New York.	18.11.85 to 20.12.85 = 33 days.	

@ The ground which the member has mentioned in his application is not covered under the grounds recommended in the 17th Report (5th Lok Sabha) of the Committee on Absence of Members.

However keeping in view the small period of 23 days only, the Committee ~~may~~ recommend ~~grant of~~ leave of absence to the Member as a special case.

* In his previous application dated 3.7.85 the Member has given the reason for his absence from the sittings of the House as 'Private visit' to U.K. The application was placed before the Committee at its sitting held on 14th August, 1985. The Committee sought further clarification regarding reason vide Para No. 5 of Minutes of the above sitting of Committee. The Member has since clarified the position and stated that he was on a Study Tour.

	2.	3.	4.	5.	6.
5. Smt. Indumati Bhattacharyya		23.7.85 to 29.8.85 and 18.11.85 to 20.12.85 = 71 days	Illness	**23.7.85 to 29.8.85 and 18.11.85 to 6.12.85 = 57 days.	
6. Shri Manik Sanyal		18.11.85 to 20.12.85 = 33 days	Illness	18.11.85 to 20.12.85 = 33 days.	
7. Shri K. Ramamurthy		3.12.85 to 20.12.85 = 18 days	To attend the labour meeting abroad	3.12.85 to 20.12.85 = 18 days.	
8. Shri Chhitubhai Gamit		25.11.85 to 15.12.85 = 21 days	Illness	25.11.85 to 15.12.85 = 21 days.	
9. Shri Charan Singh		29.11.85 to 20.12.85 = 22 days	Illness	29.11.85 to 20.12.85 = 22 days.	

** Since the Committee do not recommend leave for more than 59 days at a time, the Member may be granted leave as recommended.